COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

IA NO. 1125 OF 2017 IN APPEAL NO. 95 OF 2017

Dated: 13th December, 2017

Present: Hon'ble Mr. I. J. Kapoor, Technical Member

Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of:

Green Energy Association Appellant(s)

Vs.

Central Electricity Regulatory Commission Respondent(s)

Counsel for the Appellant(s) : Mr. Parinay Deep Shah

Ms. Mandakini Ghosh Mr. Saransh Shaw Ms. Ritika Singhal

Counsel for the Respondent(s) : Mr. Nikhil Nayyar

Mr. Divyanshu Rai

ORDER

IA NO. 1125 OF 2017

(Appln. for early hearing)

In this application, the applicant/appellant has prayed for early hearing of the appeal.

The appeal is already listed for hearing on 23.01.2018. However, learned counsel for the appellant requests to transfer the matter to Court – II.

In view of the urgency expressed by learned counsel for the appellant, list the matter for hearing before Court II headed by Justice N.K. Patil, Judicial Member on <u>04.01.2018.</u>

(Justice N. K. Patil) Judicial Member (I.J. Kapoor) Technical Member

ts/tpd